

11.9.2000

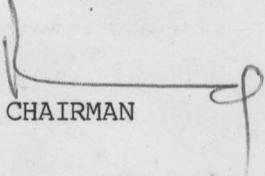
HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL,member9a0

The grievance of the applicant is that though he has been promoted from TES Group'B' official to STS of ITS Group'A' in the scale of Rs.10,000/- to 15,200/- but he has not been allowed to join the post of promotion. Before coming to this Tribunal applicant filed a representation before the Director General(P),Department of Telecommunications,New Delhi on 20.8.1999,a copy of which has been filed as (Annexure A-8). In our opinion, the ends of justice shall be served if the applicant is given liberty to make a representation before respondent no.2 placing his grievance as stated in this OA. The representation if so filed within two weeks,it shall be considered and decided by a reasoned order within a month thereafter.

The application is disposed of accordingly. No order as to costs.


MEMBER(A)


VICE CHAIRMAN

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